

Not only construction works, but even routine works are also given to the private contractors.

DR. RAJA RAMANNA: I don't think there is anything wrong in giving these to the private contractors, if the work can be done fast and cheaply as long as security is properly looked after.

National River Authority to clean UP river waters

*362. DR. NARREDDY THULASI REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are contemplating any proposal to constitute a National River Authority to clean up river water all over the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) A concept paper for a National River Action Plan has been prepared.

(b) The Plan broadly outlines the various components such as scope, functions, organisational framework, modalities of implementation, etc.

(c) Does not arise.

DR. NARREDDY THULASI REDDY: The water in most of the Indian rivers is contaminated. It is not suitable for drinking purposes. The flora and fauna, especially fish, are decreasing gradually. The main reason for this is the industrial effluent released into the rivers. So, I would like to know from the hon. Minister whether the Government is prepared to close the industries on the river banks which release pollutant effluents and disagree to the setting up of effluent treatment plants.

SHRI SURESH KALMADI: Sir, again Mrs. Maneka Gandhi is miss-

ing. Continuously she is not here during the Question Hour.

MR. CHAIRMAN: The Cabinet Minister is here. (Interruptions) This is not important. Let us proceed with the work.

डा० रत्नाकर पाण्डेय : स्टेट मिनिस्टर पर्सनल एक्सप्लेनेशन देने के लिए हाउस में आती हैं... (व्यवधान)

श्री सभापति : आप तो अपना जवाब दीजिए।... (व्यवधान)

SHRI NILAMANI ROUTRAY: There is no doubt that these industries...

SHRIMATI JAYANTHI NATARAJAN: Let the Prime Minister tell us--- (Interruptions)

SHRI NILAMANI ROUTRAY: There is no doubt that these industries are polluting...

डा० रत्नाकर पाण्डेय : मंत्री महोदय! क्यों नहीं आती प्रधान मंत्री जी बताइये... (व्यवधान)

श्री सभापति : आप तो अपना जवाब दीजिए... (व्यवधान)

डा० रत्नाकर पाण्डेय : केवल स्पष्टीकरण देने के लिए आती हैं।... (व्यवधान)

श्री सभापति : आप सब बहुत ही सीनियर मेम्बर हैं और आप जानते हैं कि दोनों का अपना ज़रूरी नहीं होता है। कभी भी ज़रूरी होता है। अब कैबिनेट मिनिस्टर मौजूद हैं, किस्सा खत्म हो गया।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : सभापति महोदय, कुछ दिनों से अखबारों में छप रहा था कि एनवायरनमेंट मिनिस्ट्री के कुछ विभाग मेनका गांधी को दिए हैं और कुछ विभाग कैबिनेट मिनिस्टर के पास हैं और उनकी... (व्यवधान)

श्री सभापति : ओवरऑल जिम्मेदारी कैबिनेट मिनिस्टर की होती है और कैबिनेट मिनिस्टर जवाब दे रहे हैं।... (व्यवधान)

SHRI SURESH KALMADI: Can the Minister answer the questions which relate to hter. (Interruptions) This is a disrespect to Parliament. After repeatedly raising it in Parliament, she has not come to the House. (Interruptions)

डा. रत्नाकर पाण्डेय: जवाब देने के लिए राज्य मंत्री महोदया क्यों नहीं आती हैं ? (व्यवधान)

श्री जगेश देसाई: सन्ध्याकरण देने के लिए आती हैं लेकिन जवाब देने के लिए नहीं ... (व्यवधान)

श्री सभापति: देखिए, जिसने मैंने परमिट किया है वही रेकार्ड पर जाएगा और बाकी कुछ नहीं जाएगा... (व्यवधान) (व्यवधान)
आप झाड़े को छोड़िए, यह क्वेश्चन आवर है, झाड़े का घंटा नहीं है, चलिए।... (व्यवधान)

SHRI NILAMANI ROUTHAY: No doubt there are certain irregularities.

श्री सुरेन्द्र सिंह:*

श्री सभापति: पर यह सवाल जो है एनवायरनमेंट पर है, इसको चलने दो।... (व्यवधान)

डा. रत्नाकर पाण्डेय:*

श्री सभापति: मैं एक बात बिल्कुल साफ कर दूँ कि तहाँ तक कबिनेट मिनिस्टर और मिनिस्टर ऑफ स्टेट का संबंध रहता है वहाँ पर यह डिवीजन फॉर कन्वीनिएंस हो जाता है। कबिनेट मिनिस्टर हमेशा पूरे ओवर ऑल चार्ज में रहता है, ओवर ऑल रिस्पेक्तर रहती है। किस्सा खत्म हो गया।

डा० अरार अहमद खान* :

SHRI SURESH KALMADI:*

डा० रत्नाकर पाण्डेय :

DR. G. VIJAYA MOHAN REDDY:*

SHRIMATI MARGARET ALVA:*

डा. रत्नाकर पाण्डेय *

श्री सभापति: आँको इस सवाल में दिलचस्पी नहीं है कि क्यों नदियाँ अगुआ को जा रही हैं। इस आपका दिलचस्पी नहीं है ?

SHRI YASHWANT SINHA: We are raising questions which are of tremendous public importance. Let it not be wasted like this. We have wasted a lot of time in this House. It is totally (Interruptions)... Mr. Jagesh Desai, you are a senior Member, don't do it. You cannot waste Question Hour like this. This cannot be allowed.

श्री राम नरेश यादव *

श्री सभापति: आप भी चीफ मिनिस्टर रह चुके हो, जानते हो, फिर ये सवाल उठा रहे हो।

SHRI VISHWANATH PRATAP SINGH: Sir, the Cabinet Minister is entitled to answer all the questions of his Department.

SHRI SURESH KALMADI:*

SHRI A. G. KULKARNI: This is not proper; to identify one Minister and to criticise is also not proper. You have to control the House. You said that the Cabinet Minister is quite enough to reply to the questions. I am very sorry that a lady Minister is being unnecessarily harassed. (Interruptions)...

MR. CHAIRMAN: I have already said, nothing is going on record. Anything being spoken without my permission will not go on record.

SHRI DIPEN GHOSH: Mr. Chairman, Sir, there is a rule and procedure of the House. A Cabinet Minister is entitled to answer questions of his Department.

MR. CHAIRMAN: I have said it.

SHRI DIPEN GHOSH: You control the House... (*Interruptions*)... We have a right to hear the Minister... (*Interruptions*) ...

SHRI A. G. KULKARNI: It is your duty to protect the Member... (*Interruptions*).

श्री सभापति : जी भा बाला गया है, मने पहले हा कहं दिया है कि वह रेकार्ड रहा ग रहा है अगर बिल्कुल सधा बात है कि कबिनेट मिनिस्टर अने विषय के तमाम ...

He can reply to all the questions relating to his Department. The question is whether the Minister of State should be there; this has never arisen. I have a ministerial experience of about 20 years and I know the procedure. The procedure is absolutely clear. If you have any special liking or anything ... but please for God's sake don't disturb the Question Hour. Let us proceed with such an important question on pollution of rivers. Let us take that ... (*Interruptions*) ... I want to make it very clear that the Minister of State need not be present. That is clear. The law is clear. The rules are clear and the experience is there.

Interruptions) आप क्यों बिना वजह वक्त जाया कर रहे हैं। मिनिस्टर भी जवाब दे सकता है या मिनिस्टर ऑफ स्टेट दे सकता है। उस में कोई दिक्कत ही नहीं है। ऐसी बात कभी उठा ही नहीं। इस हाउस की ट्रेंडेशन ही नहीं रही कि इस तरह के गैर-जसरी मसलों पर वक्त जाया किया जाए।

SHRI NILAMANI ROUTRAY: Sir, there is no doubt that certain indus-

tries on the banks of rivers are greatly polluting the river waters and for that, the hon. Member has suggested we should close down all these industries. That will not be possible. Instead of closing them down, we are trying to control the discharges from the various industries and for that, we have also taken various steps. (*Interruptions*).

श्री सभापति : आप जानते हैं, वह चोफ मिनिस्टर थे, आज से 25 वर्ष पहले।

SHRI NILAMANI ROUTRAY: The steps taken by the Government to control pollution include the following:—

(i) Emission standards have been prescribed;

(ii) Air and water quality standards have been evolved; (*Interruptions*).

SHRI JAGESH DESAI: It is already there in the statement. Why take unnecessarily the time of the House? (*Interruptions*).

SHRI NILAMANI ROUTRAY: A network of 160 big works and 400 water quality monitoring stations have been set up. National standards for the exhaust from automobiles have been laid down. Air pollution control areas have been notified. Environmental guidelines have been evolved for setting up industries.

MR. CHAIRMAN: You talk only about rivers. Water pollution and air pollution, we can leave for the time being. (*Interruptions*) The question is about rivers.

SHRI NILAMANI ROUTRAY: Sir, instead of closing down industries, we are doing our best by calling upon the industries to control the discharge into the water and for that they have been asked to set up pollution treatment centres.

DR. NARREDDY THULASI REDDY: Sir (it is said that the green cover in Krishna river basin is much below the desired level of 33.3 per cent. What measure the Government is contemplating to rectify this?

SHRI NILAMANI ROUTRAY: Sir, there is a proposal for a National River Action Scheme and in that the Krishna river also comes in so far as pollution from that river is concerned and about the green belt that has to be preserved. So when we take up this action plan, we will take into consideration all the major rivers of India.

SHRI A. G. KULKARNI: Sir, when the Minister refers to the Krishna river particularly myself, when Mr. Ansari was the Minister of Environment and Forests, I had complained that a co-operative sugar factory at Sangli is letting in the wastes. There is a distillery which discharges wastes in the Krishna river. Because of that, there are a large number of deaths among the children because of jaundice. When I complained, a team was sent from here. Ultimately, I do not want to allege anything. A team was sent. The State Government made enquiries. The reports are there. Municipal records are there. How many deaths took place because of the pollution, in and out of rainy season, of the Krishna river, which is the only water source there, by the distilleries? Through you, I would also like to tell the Prime Minister. Because political pressure is built up, the Government cannot take any action. I want to know whether you will assure me that action will be taken and the lives of children will be saved by preventing the pollution of the Krishna.

SHRI NILAMANI ROUTRAY: I was not aware of all these problems. Since an hon. Member of the status of Mr. Kulkarni has raised the point in this House, I would certainly discuss the matter with him, I would take details and let him know whatever is possible of being done.

श्री चतुरानन मिश्र : सभापति: महोदय, जो नदी भारत सरकार की अपनी देख-रेख में है - दामोदर वली कारपोरेशन गवर्नमेंट आफ इंडिया के अंडर में है और दामोदर नदी उस क्षेत्र से जाती है, जहाँ आदिवासियों को बहुत बड़ी तादाद है और वहाँ पर सेंट्रल गवर्नमेंट के ही कारखाने के द्वारा पाल्युशन होता है। जो सेंट्रल गवर्नमेंट की कारखाना है ... (व्यवधान)

श्री सभापति: अरे भाई, आप बाहर लॉबी में बात करें। Both you and Mr. Ghosh can go to the lobby. Do not disturb Mr. Chaturanan Mishra.

SHRI CHATURANAN MISHRA: I do not know how the Opposition is moving from Maneka to Morarji.

SHRI A. G. KULKARNI: He is abusing me. What can I do?

MR. CHAIRMAN: But how did Morarji come in?

SHRI A. G. KULKARNI: There was a fight between Indira Gandhi and Morarji. That is where we stand.

MR. CHAIRMAN: I do not know. जरा सभस के बाहर हैं इन लोगों के झगड़े। आप क्वेश्चन कीजिए।

श्री चतुरानन मिश्र : अध्यक्ष महोदय, मैं कह रहा था कि जो नदी भारत सरकार की अपनी देख-रेख में है। मैं दामोदर वली का जिक्र कर रहा था कि दामोदर वली कारपोरेशन गवर्नमेंट के अंडर है जो आदिवासियों के क्षेत्र से जाती है

श्री सभापति : वह तो आपने कह दिया है।

श्री चतुरानन मिश्र : कह दिया था लेकिन बीच में मेनका-मोरारजी देसाई

श्री सभापति : कम से कम चतुरानन मिश्र का मनका के चक्कर में नहीं पड़ना चाहिए।

श्री चतुरानन मिश्र : मैंने सोचा कि दोनों आर नदी में डूब जायेंगे तो फिर यह हाऊस कैसे चलेगा ?

श्री सभापति : वह कौन सा कारखाना है जो दावोदर वला में पालूशन कर रहा है, उसको पृष्ठ लाजिए ?

श्री चतुरानन मिश्र : और वहीं पर केन्द्रिय सरकार के हा कारखाने हैं जो पालूशन कर रहे हैं। ऐसा स्थिति में हमारे मंत्री महोदय क्या कार्रवाई करेंगे जिससे कि कम से कम आदिवासियों का शुद्ध जल पीने का जो मौलिक अधिकार, है, उसकी रक्षा की जा सके।

SHRI NILAMANI ROUTRAY: Sir, from a general question, a particular question is raised.

MR. CHAIRMAN: This is included. Drinking water is an important thing. Damodar Valley is important. Industries are there. And he is keen that Adivasis should get clear drinking water. There is nothing wrong with this supplementary.

SHRI NILAMANI ROUTRAY: So far as the Damodar river is concerned, we are aware of the fact that industries and coal-mines are greatly polluting its water. For that something has to be done. The question today is about a national concept paper and on how to control all these rivers ... (Interruptions).

SHRI CHATURANAN MISHRA: I do not want 'all these rivers'. My question is specific. What is going to do for the Damodar river?

श्री सभापति : आप पता लगा कर के बता दोजिएगा।

SHRI CHATURANAN MISHRA: He says something has to be done. Where am I to go?

MR. CHAIRMAN: He will let you know.

SHRI CHATURANAN MISHRA: My question is specific whether he is going to look into the matter or not.

MR. CHAIRMAN: He will look into the matter.

SHRI NILAMANI ROUTRAY: We are, therefore, contemplating to have a Central authority and in that, Damodar river is in our view and we will certainly take that into consideration.

SHRI CHATURANAN MISHRA: By what time?

MR. CHAIRMAN: As early as possible.

SHRIMATI MARGARET ALVA: Sir, the real problem arises because the licencing authority for these industries is one, the implementing authority of the guidelines issued by the Ministry of Environment is another and in between these rivers flow through areas which are controlled by various State Governments. The whole problem is multiplicity of authorities and Ministries which control the whole question. I would, therefore, like to ask the hon. Minister in what way he would be able to ensure greater co-ordination these various agencies themselves because he says that there is no national authority under his consideration immediately. I want to know what the alternative is for co-ordination and completion among these various agencies in controlling the pollution existing in the rivers of the country.

SHRI NILAMANI ROUTRAY: Sir, this concept paper for National River Authority aims at what exactly the hon. Member has put in detail. We know that there are several rivers in India. Major rivers have been 14 which are polluting at various stretches.

... (Interruptions) ...

SHRIMATI MARGARET ALVA:
Sir, the rivers are not polluting. The rivers are being polluted.

SHRI NILAMANI RAUTRAY:
The discharge from industries and other things are also polluting the rivers. A Central Authority is absolutely necessary to take care of these rivers and to chalk out a programme for that and that also is under our active consideration. For that, money is also required and we are looking up to the Planning Commission to see to it if our ideas can be translated into action in controlling this pollution.

SHRI SARADA MOHANTY: Sir, I want to know what the progress of Ganga Action Plan is so far.

SHRI NILAMANI ROUTHAY:
Sir, under the Ganga Action Plan, 262 schemes are under execution. Out of these 262 schemes, in Bihar it is 35, in West Bengal it is 110 and in Uttar Pradesh it is 107. For all these schemes there is an allocation of Rs. 284 crores.

Out of these 262 projects, 152 have been completed and others are under way.

श्री जगदीश प्रसाद माथुर : सभापति महोदय, प्रश्न मेरे साथी ने रख दिया है, उसका दूसरा हिस्सा पूछ लेता हूँ, गंगा प्लान का। गंगा के साथ जमुना भी मिलने के बाद गंगा बन जाती है, तो क्या जमुना को शुद्ध रखने के लिए भी कोई कार्यवाही की जा रही है। और जो आपका नेशनल रांवर आथॉरिटी है, क्या गंगा एक्शन प्लान इस आथॉरिटी के नीचे आ जाएगा या अलग रहेगा।

श्री चतुरानन मिश्र : गंगा तो अशुद्ध हो ही नहीं सकती।

श्री सभापति : चतुरानन जी, जब आप नदी बन तब जवाब दीजिएगा।

श्री चतुरानन मिश्र : गंगा कभी अशुद्ध हो ही नहीं सकती।

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
यह धार्मिक मान्यता की बात है कि गंगा कभी मैला नहीं हो सकती। गंगा कभी अशुद्ध नहीं हो सकती।

श्री चतुरानन मिश्र : लेकिन आप गंगा को अशुद्ध कहने लगे... (व्यवधान)

श्री अटल बिहारी वाजपेयी : कलकत्ता में गंगा अशुद्ध हो सकता है।

श्री चतुरानन मिश्र : गंगा ही अशुद्ध नहीं सकती है, बाकी सब अशुद्ध हो सकता है। शक्ति का नियम है।

श्री सभापति : अब यह छोड़िए : His question is very simple. There is already a plan under operation for cleaning the Ganga. There is an authority for that purpose. Will that authority come under this authority or will it remain separate?

श्री जगदीश प्रसाद माथुर : श्रीमान, मेरा सवाल यह है कि जमुना नदी भी गंगा में मिलती है तो क्या उससे पानी को साफ करना भी इसमें सम्मिलित है?

MR. CHAIRMAN: The Ganga cleaning process does not include cleaning the Jamuna because it is the main tributary of the Ganga.

SHRI NILAMANI ROUTHAY: As I understand the honourable Member, he wants to know whether the Jamuna is also included in the Ganga Action Plan. So far it is not included. But it is the intention of the Ganga Authority to include the Jamuna river also because cleaning of the Ganga is not possible without cleaning the Jamuna. And then, it also depends upon funds.

National Sports Policy

*363. **SHRI S. S. AHLUWALIA:**
Will the PRIME MINISTER be pleased to state: